

**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India  
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
EGITA NETWORK AND MEDIA PRIVATE LIMITED**

| Sl. No. | PARTICULARS                                                                         | DETAILS                                                                                                                                                                                  |
|---------|-------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of Corporate Debtor                                                            | Egita Network and Media Private Limited                                                                                                                                                  |
| 2.      | Date of Incorporation of Corporate Debtor                                           | 16th August, 2004                                                                                                                                                                        |
| 3.      | Authority under which Corporate Debtor is incorporated / registered                 | ROC- Bangalore                                                                                                                                                                           |
| 4.      | Corporate Identity No. Limited Liability Identification No. of the Corporate Debtor | U74300KA2004PTC034501                                                                                                                                                                    |
| 5.      | Address of the Registered Office and Principal Office (if any) of Corporate Debtor  | 129/18, 4th Floor, 1st Main Road, OPP. Ayyappa Temple, Wilson Garden, Bangalore, Karnataka, India, PIN-560027<br>Email id : ganapathi.joshy@niteshgroup.com<br>ganapathi.joshy@gmail.com |
| 6.      | Date of closure of Insolvency Resolution Process                                    | 22nd September, 2025                                                                                                                                                                     |
| 7.      | Liquidation Commencement Date of Corporate Debtor                                   | 23rd September, 2025                                                                                                                                                                     |
| 8.      | Name and Registration number of the Insolvency Professional acting as Liquidator    | Sanjit Kumar Nayak. Regd. No. IBBI/PA-003/IP-N00079/2017-18/10702                                                                                                                        |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                  | 30E, Haramohan Ghosh Lane, Suryadeep, Beliaghata, Kolkata - 700085<br>Email id : sknayak31@gmail.com                                                                                     |
| 10.     | Address and e-mail to be used for correspondence with the Liquidator                | CA-168, Salt Lake, Kolkata - 700064<br>Email id : cirp.egita@gmail.com                                                                                                                   |
| 11.     | Last date for submission of claims                                                  | 22nd October, 2025                                                                                                                                                                       |

Notice is hereby given that the National Company Law Tribunal, Bengaluru Bench has ordered the commencement of Liquidation of the Egita Network and Media Private Limited on 23rd September, 2025 under section 33 of the Code.

The stakeholders of Egita Network and Media Private Limited are hereby called upon to submit their claims with proof on or before 22nd October, 2025 to the Liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in persons, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

**Sanjit Kumar Nayak**

Liquidator of Egita Network and Media Private Limited

Regd. No. IBBI/PA-003/IP-N00079/2017-18/10702

Place : Kolkata

Date : 10/10/2025

AFA: AA3/10702/02/311225/301225 valid upto: 31/12/2025